

The Minister of Home Affairs and States (Dr. Katju): (a) A statement containing the required information is placed on the Table of the House. [See Appendix III, annexure No. 13]

(b) and (c). The Accounts Staff in Vindhya Pradesh have been granted the Central Government rates of pay with effect from the 1st December 1950, the date on which the office of the Comptroller, Vindhya Pradesh, was taken over by the Comptroller and Auditor General of India. Other staff employed on 'Union' subjects, such as Customs, Posts and Telegraphs, Income Tax, etc. are also governed by the Central scales of pay, which are higher than for those engaged on 'State' subjects. This difference is not peculiar to Vindhya Pradesh, but is common to all staff serving in Part A, B and C States.

(d) Proposals for the reorganisation and introduction of revised scales of pay in Vindhya Pradesh with retrospective effect from 1st April 1950 on the lines of those obtaining in Madhya Pradesh are under consideration of the Government and are expected to be finalised shortly.

THORIUM, ZINCONIUM AND BERYLLIUM

*525. **Shri Buchhikotaiah:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the total estimated deposits of thorium, zinconium and beryllium in India;

(b) the annual production of these since 1947;

(c) the quantity and value of annual exports of these materials since 1947;

(d) whether it is a fact that Government have entered into an agreement with the Government of U.S.A. for use of these Indian minerals for atomic research in India and if so, what are the terms of the agreement;

(e) if the answer to part (d) above be in the negative, are these negotiations afoot for any such arrangements; and

(f) whether Government are aware of a Press Report to this effect of a speech made by the Secretary of the Ministry?

The Minister of Education and Natural Resources and Scientific Research (Maulana Asad): (a) No accurate and up-to-date estimates of total reserves of these minerals are available. The deposits however are ample. It would not be in the public interest to disclose actual figures of the extent of the deposits.

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(b) and (c). A ban has been put on the production and export of thorium and beryllium since 1947. Publication of statistics of present day production is prohibited.

Zircon has been produced in a small way for export. These are of very irregular and fitful description ranging from less than 100 tons to about 1000 tons.

(d) and (e). No, Sir.

(f) Yes Sir, but the fact is that the Press Report was incorrect and the paper concerned has subsequently published an amendment to this effect.

AGE OF RETIREMENT

*530. **Shri Sinhasan Singh:** Will the Minister of Home Affairs be pleased to state the number and class of officials who have been given extension of service beyond the age of retirement since 1948?

The Deputy Minister of Home Affairs (Shri Datar): A statement is laid on the Table of the House in respect of the cases approved in consultation with the Ministry of Home Affairs.

STATEMENT

The number of officers who have been granted extensions of service beyond the age of retirement since May 1948.

	1948	1949	1950	1951	1952
					up to (16-11-52)
Gazetted Officers	15	36	55	35	34
Non-Gazetted Officers	6	8	15	21	39
Class IV persons	...	2	2	5	15
TOTAL	21	46	72	61	88

ADVISORY COUNCILS

179. **Shri Soren:** Will the Minister of Home Affairs be pleased to state:

(a) whether or not a Tribal Advisory Council in each of the States of the Indian Union has been formed by now; and

(b) if so, whether Government propose to lay on the Table of the House a statement showing, State-wise the total number of Tribal members as well as other members in the Tribal Advisory Councils?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes; in all

States having Scheduled Areas except Bombay where it is in the process of being formed, and Hyderabad where the question is under the active consideration of the State Government.

(b) A statement containing the information asked for is placed on the Table of the House. [See Appendix III, annexure No. 14]

GRANTS BY U. P. GOVERNMENT

180. **Shri Bhakta Darshan:** (a) Will the Minister of Defence be pleased to refer to part (b) of the reply given to unstarred question No. 671 dated the 31st of July, 1952, and state whether the required information about the districtwise grants made by the Government of Uttar Pradesh from the ex-Servicemen's Post-War Reconstruction Fund, has been received?

(b) If so, what are its details?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The details of grants made to each District by the U.P. Government from the ex-Servicemen's Post War Reconstruction Fund are not available as their accounts are not maintained on a District basis. Most of the schemes have been so worked out that the ex-Servicemen of the State as a whole derive benefit from them.

The total expenditure on the various schemes up to the 31st May, 1952 amounted to Rs. 28,80,186 details where of are shown in the Statement now laid on the Table of the House. [See Appendix III, annexure No. 15]

The unspent balance on that date under the Fund was Rs. 1,26,59,644.

TECHNICAL TRAINING

181. **Shri A. N. Vidyalkar:** Will the Minister of Education be pleased to state:

(a) the names of the countries with which India has entered into agreements with regard to the technical training to Indian students;

(b) the number of Indian students sent by the Government for technical training in foreign countries in the years 1948, 1949, 1950, 1951 and 1952, and the names of the countries to which these students were sent; and

(c) the expenditure incurred in each year by (i) the Indian Government and (ii) foreign Governments?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) (i). The United States of America, and

(ii) Norway.

(b) The agreement with the United States of America was entered into under the Point Four Programme on the 28th December, 1950. Under this agreement 40 Indian students were sent to that country in 1951 and 27 in 1952.

The agreement with Norway was made under the United Nations Programme on the 17th October, 1952. No students have so far been sent under this agreement.

(c) In the case of the students sent to the U.S.A., the expenditure incurred by the Government of India was negligible. The expenditure incurred by the Government of the U.S.A. on these students is not available.

INDIAN OLYMPIC ASSOCIATION

182. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) the amount of grant received each year from 1947-48 to 1952-53 from the Central Government by the I.O.A. (Indian Olympic Association);

(b) whether any additional or special grants have been made for the year 1952-53; and

(c) if so, the amount and the reasons for additional grants?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement is placed on the Table of the House. [See Appendix III, annexure No. 16]

(b) and (c). A special grant of Rs. 1,25,000 has been paid to the Indian Olympic Association during 1952-53 for sending teams to Helsinki for participating in the XV Olympiad held there in August, 1952.

INVESTMENT IN FACTORIES

183. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state the amount of capital invested by Government (i) in several factories, or manufacturing concerns, under the Ministry of Defence as on the 31st of October, 1952 (ii) on building and structures needed for housing Defence personnel and offices, as well as for storing Military (Defence) stores of all kinds, but excluding the items mentioned in part (i) above; as on the same date and (iii) on animals and